

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

29. CA 149/2023 in CP/225(MB)2022

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SMT. LAKSHMI GURUNG
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 22.04.2024**

**NAME OF THE PARTIES:- Yogesh Kashyap Vs. Pennwalt Private
Ltd
IN THE MATTER OF
Yogesh Kashyap
V/s
Pennwalt Private Limited**

**Section: Rule 11 of NCLT Sec. 241(1), Sec. 242(4), Sec. 244(1) of
Companies Act, 2013**

ORDER

Ld. Counsel, Ameya Deosthale a/w Bhoomi Shah appeared for the
Petitioner through VC, Ld. Counsel, Kalyani Deshmukh appeared for
the Respondent nos. 1, 2, 3 and 6 through VC and Ld. Counsel, Nirav
Barot appeared for the Respondent no. 4 through VC. Due to paucity of
time matter could not be taken up on board. List this matter on
15.07.2024.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-

LAKSHMI GURUNG
Member (Judicial)